

**GOVERNMENT OF INDIA
MINISTRY OF POWER
LOK SABHA
UNSTARRED QUESTION NO.4748
ANSWERED ON 31.03.2022**

IMPLEMENTATION OF DDUGJY

4748. SHRI ANURAG SHARMA:

**Will the Minister of POWER
be pleased to state:**

- (a) the present status of implementation of Deendayal Upadhyaya Gram Jyoti Yojana (DDUGJY) in Uttar Pradesh especially in Jhansi and Lalitpur districts;**
- (b) whether the Government has achieved the targets fixed under the said yojana;**
- (c) if so, the details thereof, year-wise;**
- (d) the quantum of funds earmarked, sanctioned and spent under the said yojana during the said period in Uttar Pradesh; and**
- (e) the number of districts/villages targeted to be electrified during the current year, particularly in Jhansi and Lalitpur in Uttar Pradesh?**

A N S W E R

THE MINISTER OF POWER AND NEW & RENEWABLE ENERGY

(SHRI R.K. SINGH)

(a) to (e) : Government of India launched Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY) in December, 2014 for various rural electrification works including separation of agriculture and non-agriculture feeders, strengthening and augmentation of sub-transmission & distribution infrastructure, metering at distribution transformers/ feeders/consumers and electrification of villages across the country including Uttar Pradesh. As reported by the State of Uttar Pradesh, all the inhabited un-electrified census villages in the State including districts Jhansi and Lalitpur, stand electrified. The works of DDUGJY have been completed in Uttar Pradesh State including Jhansi and Lalitpur districts. Details of infrastructure created under DDUGJY in Uttar Pradesh are at Annexure.

There is no upfront allocation of funds for any State/District under DDUGJY scheme. Funds are released for sanctioned projects in installments based on the reported utilization of the amount released in the previous installments and fulfillment of stipulated conditionalities.

Under DDUGJY (including additional infra) projects of Rs.29,266 cr. (including GBS grant of Rs.22238.1 cr.) have been sanctioned. As on 28.02.2022, a grant amount of Rs.18,983 Cr. has been disbursed to the State of Uttar Pradesh and the amount has been fully utilized.

ANNEXURE**ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (e) OF UNSTARRED QUESTION NO. 4748 ANSWERED IN THE LOK SABHA ON 31.03.2022**

DETAILS OF INFRASTRUCTURE CREATED UNDER 'DDUGJY' CATEGORY (UPTO 28.02.2022) ARE AS UNDER:

Sl. No.	Items	Units	DDUGJY	DDUGJY ADDITIONAL INFRA	Total (DDUGJY / Additional Infra)
1	Sub-stations (including augmentation)	Nos.	1076	219	1295
2	Distribution Transformers	Nos.	41933	106455	148388
3	Feeder Segregation	CKMs	33925.02	0	33925.02
4	11 kV lines	CKMs	12524.65	20220.93	32745.58
5	LT lines	CKMs	12600.7	71525.01	84125.7
6	33 kV & 66 kV lines	CKMs	9176.98	-	9176.98
7	Consumer Energy Meters	Nos.	2056681	-	2056681
8	Distribution Transformers Meters	Nos.	80892	-	80892
9	11 kV Feeder Meters	Nos.	1985	-	1985
